


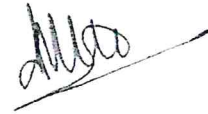
NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 01-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/124/CAA/IB/2018  
NAME OF THE PETITIONER(S) : SOFTECH ECO WORLD PVT LTD  
NAME OF THE RESPONDENT(S) : RMZ SOFTWARE PARKS PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	B. KAD KUMAR JHABAKH	COUNSEL FOR 17 DE 17	
2)	RAWAN JHABAKH	Counsel for Petitioner	K.P.S
3)	K. MANIVARANAN.	Authorized Representative for or	

**ORDER**

Counsel for Petitioner present. Authorized Representative of Official Liquidator present. Counsel for Income Tax Department present. Reports are awaited from the Regional Director, Official Liquidator and Income-Tax Department. Matter is adjourned for hearing submissions. **Put up on 30.08.2018.**

sd -

(S VIJAYARAGHAVAN)  
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)